



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Un-Starred Questions

21st February

Total Question - 40

Total Expenditure on Viksit Bharat Sankalp Yatra

1 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Chief Minister be pleased to state:-

a) the number of complaints received from the public during the Viksit Bharat Sankalp Yatra in the Panchkula District alongwith number of complaints addressed;

b) total expenditure incurred on the functions held during the Viksit Bharat Sankalp Yatra in the Panchkula District and by whom the expenditure was borne; and

c) whether it is a fact that only the persons belonging to BJP were made Chief Guests in the functions of abovesaid Yatra?

To Provide Security Guards to Zila Parishad Members

2 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Home Minister be pleased to state whether there is any proposal under consideration of the Government to provide security guards to the members of Zila Parishad; if so, the time by which security guards are likely to be provided to the members of Zila Parishads ?

Development works under VANGY

3 Sh. SUBHASH GANGOLI (Safidon):

Will the Development & Panchayats Minister be pleased to state the total number of works for which the tenders have been invited out of development works approved for the year 2022-23 and 2023-24 under the Vidhayak Adarsh Nagar Evam Gram Yojana in Safidon Assembly Constituency togetherwith the number of works completed alongwith the time by which the incomplete works are likely to be completed?

To Construct the Roads

4 Smt. SEEMA TRIKHA (Badkhal):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the demands for the construction of the following roads are being placed for a long time:-

i) RMC road in Sector-48;

ii) RMC road in village Badkhal;

iii) Inter locking tiles road in village Badkhal;

iv) Inter locking tiles road in village Ankhir;

v) RMC roads of Sector-21 C; and

b) if so, the time by which these roads are likely to be constructed ?

Sewerage Line Under AMRUT Yojana

5 Smt. SEEMA TRIKHA (Badkhal):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether the work of sewerage line under the AMRUT Yojana has been functional in the following areas:-

i) village Badkhal;

ii) village Ankhir;

iii) SGM city P Block;

iv) SGM city F and G Block;

v) village Bhankari;

vi) village Navada; and

b) if not, the reasons thereof togetherwith the time by which it is likely to be made functional ?

Number of Jobs Under HKRN

6 Sh. INDU RAJ (Baroda):

Will the Chief Minister be pleased to state:-

a) the post wise number of people to whom job has been given under the Haryana Kaushal Rojgar Nigam;

b) whether any quota has been kept for any category; if so, the category wise details thereof; and

c) the category wise details of the benefits thereof?

To Complete the Pending Work under HRDF

7 Sh. INDU RAJ (Baroda):

Will the Chief Minister be pleased to state:-

- a) the number of works announced by the Government under the HRDF C.M. code 25284 for the Baroda Assembly Constituency togetherwith the work-wise details of the amount released for it alongwith the number of works which have been completed;
- b) the number of works which are lying pending so far togetherwith the reasons thereof;
- c) the details of the action being taken by the Government in this regard; and
- d) the time by which the pending works are likely to be completed togetherwith the details thereof?

To Open a Kendriya Vidhalaya

8 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to open a Kendriya Vidyalaya in village Salaheri of Nuh; and
- b) if so, the time by which the construction work of abovesaid school is likely to be started togetherwith its present status thereof ?

To Solve the Problem of Water Logging

9 Ch. AFTAB AHMED (Nuh):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the thousands acre land of villages i:e Satputiaka, Husainpur, Raipuri and Babupur etc of district Nuh have been declared sem-affected by Irrigation Department;
- b) if so, the time by which the works to solve the problem of abovesaid sem-affected villages are likely to be started togetherwith the details thereof; and
- c) whether it is also a fact that the works have not been started even after the approval of project for the abovesaid work togetherwith the reasons thereof?

Present Status of Roads

10 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the Government has announced an amount of Rs. 25 Crore for the construction of roads in Rohtak Assembly Constituency; if so, the number of roads for which the construction work has been completed from the said amount togetherwith the number of roads on which the work is going on as well as the present status thereof;

b) the present status of the following roads in Rohtak City:-

i) drain near new bus stand;

ii) elevated road from Ambedkar Chowk to old bus stand;

iii) road from MDU Gate no. 2 to Ambedkar Chowk;

iv) road from Vita Chowk to by-pass of National Highway; and

c) the time by which the construction work of above mentioned roads is likely to be completed?

Extend of Budget for the Project Under AMRUT-1 Scheme

11 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

a) the extent of budget sanctioned by the Government for the each particular Project separately under AMRUT-1 scheme in Rohtak city out of which the number of projects have been completed and number of projects are lying pending togetherwith the number of projects have been handed over to the Public Health Engineering Department as well as the details thereof;

b) the total length (in meters) of sewerage pipelines and drinking water pipelines laid down under said scheme togetherwith the number of the roads

constructed as well as the details thereof; and

c) the number of sewerage pipelines and drinking water pipelines are in working condition under the said scheme?

Criteria Adopted for Regularization of Colonies

12 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of the unauthorized colonies regularized by the Government from to January, 2020 to 31 January, 2024 in State togetherwith the district-wise details thereof;

b) the criteria adopted for regularization of the unauthorized colonies; and

c) whether the khasra no. 35//19/2, 20/2, 21, 40/1, 10, 11/2, 15/2, 16, 17, 20/1, 21, 22, 23, 35//21, 22/1/1, 53//1, 2, 3/1, 3/2 Rakba of mauza Gochi Faridabad have been passed or not; if not, the reasons for not passing the said area togetherwith the time by which the said area is likely to be passed?

Number of Schools Recognized by the CBSE and HSEB

13 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the School Education Minister be pleased to state:-

a) the number of the schools recognized by the C.B.S.E Board and Haryana School Education Board in State which are situated on more than two acres of land togetherwith the district-wise details thereof;

b) whether all the such schools are having occupation certificate/structure stability certificate/neat and clean certificate/fire (N.O.C) togetherwith the list of the such schools having said certificates; and

c) the action taken or being taken by the department against the schools which are situated on more than two acres of land and not having certificates as mentioned above togetherwith the district-wise details thereof?

Number of Private Hospitals Recognized by Government

14 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Health Minister be pleased to state:-

a) the number of the private hospitals in the State recognized by the Government in which the patients got treated under Ayushman Bharat and CGHS togetherwith the district wise details thereof;

b) the number of such hospitals having occupation certificate/structure certificate/neat and clean certificate/fire no-objection certificate and parking arrangement togetherwith the district-wise details thereof; and

c) the number of such hospitals not having the abovesaid certificates and parking arrangement togetherwith the district-wise details thereof and the action taken or being taken by the Government in this regard?

To Solve the Problem of Low Level of Bridges

15 Sh. BALBIR SINGH (Israna):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that there are many very old bridges on Indira Ghandi drain no.8 which are at very low level in comparison to new bridges and during the last year rainy seasons the drain water could not cross these bridges and over flowed in many villages as a result of which the crops of farmers were also damaged; and

b) if so, whether there is any proposal under consideration of the Government to solve the above said problem togetherwith the time by which the said problem is likely to be solved?

To Metal the Unmetalled Passage

16 Sh. BALBIR SINGH (Israna):

Will the Development & Panchayats Minister be pleased to state:-

a) whether it is a fact that there is a scheme of the Government to metal the unmetalled passages of the fields under Khet Khaliyan Yojna; and

b) if so, the reasons for which the unmetalled passages recommended by me are not being metalled by the Government so far?

To Construct the Path

17 Sh. SHAMSHER SINGH GOGI (Assandh):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the approval has been taken by the department for cutting the trees falling under the area of Green belt for providing the direct path up to 110 Meter long and 9 Meter wide service lane on G.T. road in Sector 9 of Haryana Shahri Vikas Pradhikaran, Karnal; if so the time by when the departmental approval has been given togetherwith the number of trees have been cut down alongwith the details thereof;

b) the name of the person who took the initiative to made the planning to construct a direct path on the abovesaid route togetherwith the details thereof; and

c) the time period in which the proposal to construct a direct path on abovesaid route has been approved togetherwith the estimate cost arranged for said work alongwith the details thereof?

To Fill Up the Vacant Post

18 Sh. VARUN CHAUDHRY (Mullana):

Will the Health Minister be pleased to state:-

a) the sanctioned strength and availability of doctor, nurses, technicians, lab technicians, female health workers, male health workers, pharmacist, clerical staff, supporting staff in the State in 2019 and in 2024; and

b) the time by which the above said vacant posts are likely to be filled up?

The Number of Electronic Manufacturing Clusters

19 Sh. VARUN CHAUDHRY (Mullana):

Will the Deputy Chief Minister be pleased to state the district wise and year wise number of electronic manufacturing clusters, I.T parks, incubation centres, mega recycling plants, flatted factories, labour housing colonies established in the State during the last five years?

Number of MSME Unit

20 Sh. VARUN CHAUDHRY (Mullana):

Will the Deputy Chief Minister be pleased to state the target set for MSME units and employment generation through such units in the State alongwith the number of MSME units in 2019 and 2024 with their respective employment generation?

Total Number of Park-cum-Vyayamshalas and E-Libraries

21 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Development & Panchayats Minister be pleased to state:-

a) the total number of park-cum-vyayamshalas and e-libraries constructed in the year 2022-23 and 2023-24 in the State; and

b) the district wise and assembly constituency wise details of the park-cum-vyayamshalas and e-libraries in the State?

To Complete the Work of Synthetic Track

22 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state:-

- a) the time by which the work of the proposed synthetic track in Eklavya Stadium in Jind city is likely to be completed;
- b) the time when the administrative approval had been given for the proposed synthetic track togetherwith the reasons for which the work of such synthetic track has not been started so far; and
- c) the action taken against the officers who have deliberately delayed in the technical approval?

To Complete the Pending Work of Parks

23 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state:-

- a) the time by which the civil/construction works of Chaudhary Bansi Lal Park and Chaudhary Surender Singh park, under the urban area of Haryana Shahri Vikas Pradhikaran, are likely to be completed; and
- b) the time by which the work of ATP on Rohtak road is likely to be started?

Number of Works Registered on Nagar Darshan Portal

24 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the number of works registered on Nagar Darshan portal in Municipal Corporation, Bhiwani togetherwith the details thereof; and
- b) the number of works completed and the number of works lying pending on Nagar Darshan Portal in Municipal Corporation, Bhiwani togetherwith the details thereof?

To Open ITI

25 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to open an Industrial Training Institute (ITI) at Mohana; if so, the time by which it is likely to be opened?

To Declare Mohana as a Block and Sub-Tehsil.

26 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that village Mohana of Gohana Assembly Constituency situated between the Gohana city and Sonapat city; and
- b) whether there is any proposal under consideration of the Government to declare village Mohana as a Block and Sub-Tehsil; if so, the time by which it is likely to be declared?

Budget of D-Plan

27 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the time when the last meeting of D-plan of Sirsa District was held and the details of proposals which were passed in the said meeting;
- b) the extent of budget of D-plan approved in Sirsa District in the financial years 2022-23 and 2023-24 togetherwith the extent of amount lying outstanding and spent from the said budget; and
- c) the details of the works which have been executed in district Sirsa through the D-plan budget of the financial year 2023-24?

The Details of HKRNL Recruitment

28 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Chief Minister be pleased to state:-

- a) the number of the deployment offer letter issued by the Government through the Haryana Kaushal Rojgar Nigam Limited from April 2023 to May 2023;
- b) the number of the candidates who got employment through abovesaid letters togetherwith the details of those whose joining is still pending alongwith the reasons thereof; and
- c) the time by which the joining is likely to be made as mentioned in part 'b' above?

To Close the Hadda-Rodi

29 Sh. BALRAJ KUNDU (Mehem):

Will the Animal Husbandry & Dairying Minister be pleased to state:-

- a) the steps taken by the Government to close the Hadda-Rodi in Gaushalas, to provide the gaucharan land for Gauvansh and for the welfare of stray Gauvansh roaming in open so far; and
- b) the action plan made by the Government in this regard?

To Solve the Problem of Increasing Unemployment

30 Sh. BALRAJ KUNDU (Mehem):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to complete the process of the recruitments of 32000 and 13500 advertised posts of Group C and group D, respectively, through common eligibility test before the election;
- b) the number of unemployed youth who got the employment through the common eligibility test so far; and
- c) whether there is also any proposal under consideration of the Government to solve the problem of the increasing unemployment in State togetherwith the

details thereof?

To Reopen the Railway Crossing

31 Sh. AMIT SIHAG (Dabwali):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to reopen the railway crossing number 42 (Bidang Khera section K.M. 50-0 to 50-1) on the service road next to Dabawali-Sangria railway line on Bhakhra main branch of burji number 448682; if so, the time by which it is likely to be reopened.

To Repair the Bridges

32 Sh. AMIT SIHAG (Dabwali):

Will the Chief Minister be pleased to state:-

a) the steps taken by the Government in co-ordination with Rajasthan Government for the urgent repair/reconstruction of bridges on Indira Gandhi Canal and Sirhind feeders in Dabwali Assembly Constituency which are in damaged condition and due to that its lay to loss of life and property; and

b) whether there is any proposal under consideration of the Government to repair the following bridges:-

i) on mandi Dabwali to Sangria road (Crossing Indira Gandhi Canal) ;

ii) on village Ganga to Abubshahar road (Crossing Indira Gandhi Canal) ;

iii) on village Ganga to Chautala road (Crossing Indira Gandhi Canal) ;

iv) on village Sakta khera to Lohgarh road (Crossing Sirhind link channel);
and

v) on village Sakta khera to Lohgarh road (Crossing Sirhind feeder) ?

To Appoint the Doctors

33 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to provide the specialist doctors (MD Medicine, MD Psychiatry, MD Dermatology) for the smooth functioning of newly constructed 200 bedded building of Mukand Lal District Civil Hospital, Yamuna Nagar as MD medicine and MD Psychiatry Doctors are also very essential to provide Disability Medical services to Divyangjan, who otherwise have to be referred to other districts for medical examination causing great hardship to them; if so, the time by which the above said doctors are likely to be made available therein?

To Make Policy for Promotion of Doctors

34 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Health Minister be pleased to state whether it is a fact that a medical officer at Health Department gets his/her first promotion only after a long period of around 20 years to the next level of SMO as result of which many of them retire before getting even the first promotion and there is no system of time bound promotions for medical officers in State; if so, whether there is any proposal under consideration of the Government to make any policy for their promotion in order to decrease the long time period of promotional channel and to avoid stagnation togetherwith the details thereof ?

To Construct the Rest House

35 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the rest house of PW(B&R) in Ateli and Kanina city; if so, the time by which it is likely to be constructed togetherwith the details thereof?

To Construct the Auditorium

36 Sh. SITA RAM YADAV (Ateli):

Will the Higher Education Minister be pleased to state the time by which an auditorium in Government College, Kanina is likely to be constructed togetherwith the detail thereof?

Number of Sanctioned Posts of Doctors and Para Medical Staff

37 Smt. GEETA BHUKKAL (Jhajjar):

Will the Health Minister be pleased to state the number of sanction posts of Doctors and Para Medical Staff in Jhajjar hospital, CHC Matanhail, CHC Jandpur, PHC Bahu, PHC Birohar, Salahwas and Chhuchhakwas togetherwith the number of doctors and medical staff posted and the details of vacancies therein?

To Solve the Problem of Heap of Dirt and Garbage

38 Smt. GEETA BHUKKAL (Jhajjar):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that there are heaps of dirt and garbage everywhere in Jhajjar city and stray and helpless animals are eating bio-waste; and

b) if so, the steps taken by the Government for the cleanliness of Jhajjar city?

To Start Construction Work of the Institute

39 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state the time by which the construction work of the Institute for the training of physically handicapped, mentally retarded, blind and deaf children for their livelihood, in district Dadri is likely to be started under the Chief Minister's announcement no. 20401, dated 14.10.2017 ?

To Start Agriculture Science Centre

40 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Agriculture & Farmers Welfare Minister be pleased to state the time by which the Agriculture Science Centre to be established by the Haryana Agriculture University in each district of State is likely to be started in Dadri district?

Chandigarh.

The 21st February, 2024.

R.K. Nandal,

Secretary.